NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 25.11.2021 (THURSDAY)

<u>COURT –II (VIRTUAL MODE)</u>

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin Ankush Chattopadhaya Upendra Singh -R1,2 Mohit Jolly-R3 & 4
2.	I.A. No. 2258 of 2021 in Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Sagar Chawla	Lalit Bhasin Avichal Prasad Inder Raj Gill-R1 to R5

For Hearing

3.	Comp. App (AT)	Canara Bank.	Ridhima Sehgal	Videh Vaish-R1
	(Ins) No. 1117 of	Vs. Mamta Binani & Ors.		Khushboo
	2019	Mamta Binani & Ors.		Aggarwal- R3 Neeraj Kr. Gupta-R4
	(PH)	With		Lalit Mohan- RP
4.	Comp. App (AT)	Canara Bank	Parth Tandon	Shaunak Mitra-R1
٦.	(Ins) No. 922 of	Vs.		alit Mohan-R2
	2020	Manoj Kumar Sharma & Ors.		Rishav Banerjee-R3
	(PH)			
5.	Comp. App. (AT)	Andhra Pradesh State Financial	Gautam Singh	Anoop Prakash
	(Ins) No. 584 of	Corporation		Awasthi-R1
	2020	VS.		Avinash Mohapatra-
		Kalptaru Steel Rolling Mills Ltd. & Anr.		R2
		With		
6.	Comp. App. (AT)	Kalptaru Steel Rolling Mills Ltd.	Anoop Prakash	Rakesh K. Sharma
	(Ins) No. 866 of	Vs.	Awasthi	Tanvi Gupta
	2020	Southern Power Distribution Company		Nishant Sharma
		of A.P.Ltd.		Vikramjit Banerjee
		With		
7.	Comp. App (AT)	Southern Power Distrubution Company	Rakesh K.Sharma	Anoop Prakash
	(Ins) No. 914 of	of A.P.Ltd.		Awasthi
	2020	Vs.		
		Kalpatru Steel Rolling Mills Ltd.		
		With		

8.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
9.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2
10.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta Rishabh Sachdeva

After rising of Court of Chairperson

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

11.	Comp. App (AT)	Anand Murti	Mani Bhushan Sinha	Saurabh Yadav-R2
	(Ins) No. 1507 of	Vs.		Ritesh Agrawal
	2019	Soni Infratech Pvt. Ltd. & Anr.		-

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By order of Hon'ble Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar